

subject will be discussed at the meeting of the Central Flood Control Board scheduled to be held on the 12th May, 1958.

Shri Radhamohan Singh: May I know the grounds on which the Bihar Government has objected?

Shri Shahnawaz Khan: The Bihar Government has objected to the closing of the south channel and diverting the water to the north channel on the ground that it may do harm to the territory in Bihar State.

Shri Radhamohan Singh: Is it a fact that the project was taken up after consultation with the experts?

Shri Shahnawaz Khan: The plan was duly considered and various Ministries and Governments concerned were consulted and steps taken. But the Bihar Government objected. As I said, the matter is going to be discussed again at a very high level.

Shri Shree Narayan Das: Have Government any information as to how many villages falling in Bihar area will be affected if the river is diverted?

Shri Shahnawaz Khan: It is rather difficult for me to say how many villages would be affected in future. It all depends on the intensity of floods. It is a thing beyond what I can say.

Mr. Speaker: Whenever a scheme is undertaken, they have a rough idea as to the number of villages that will be affected and so on.

Shri Shahnawaz Khan: I have no idea.

Pandit D. N. Tiwary: May I know whether before starting this work any survey was made on the other side of the Ghoghra falling in Bihar to see whether any damage to the villages in the district of Saran in Bihar is going to be done or not?

Mr. Speaker: All steps will be taken to see that damage is avoided.

Pandit D. N. Tiwary: I want to know whether before starting the work any survey or inquiry was made about that.

Shri Shahnawaz Khan: The matter was considered by technical experts and they took this decision. The Bihar Government has objected to it. We have referred the matter to the Central Flood Control Board who are considered to be the highest authority in the matter. Whatever be their decision, we will follow it.

श्री भक्त दर्शन : क्या यह सच है कि जब यह बांध बनाने का काम शुरू हुआ था तो बिहार सरकार ने अपनी स्वीकृति दे दी थी? तो अब वह क्यों एतराज कर रही है?

श्री शाहनवाज खान : मेरे क्याल में बिहार सरकार ने स्वीकृति तो नहीं दी थी।

Shri Radhamohan Singh: Do Government still hope to finish the work by the end of May?

Shri Shahnawaz Khan: We hope to finish this work before the monsoon sets in.

Water Scarcity in West Delhi

{ Shri S. M. Banerjee:
*2089. { Shri Tangamani:
 { Shri Vajpayee:

Will the Minister of Health be pleased to state:

(a) whether there is paucity of filtered water in West Delhi; and

(b) if so, the steps taken to overcome this difficulty?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) (i) Necessary works for augmenting the existing water supply of Delhi from 62 million gallons per day to 90 million gallons per day are in hand.

(ii) Water supply mains are being laid along Najafgarh Road.

Shri S. M. Banerjee: May I know if this water scarcity is due to the abnormal fall in the water level of Jumna? If so, what steps are taken to overcome this difficulty.

Shri Karmarkar: Till now there has been no appreciable difficulty. But there is likely to be difficulty, if the Jumna takes it into its head!

Dr. Sushila Nayar: Have the Government entered into any agreement with the Governments of U.P. and Punjab to allow the minimum required cusecs of water to flow down the Jumna to ensure the water supply of Delhi?

Shri Karmarkar: That is our usual arrangement, and in case of scarcity, we shall adopt that method again. I am not aware of any formal agreement between us and the Governments of U.P. and Punjab in the matter.

Dr. Sushila Nayar: Is the hon. Minister aware that every year there is this trouble and every year arrangements have to be made to allow water at Tajewala Headworks to flow down the Jumna to ensure water supply for Delhi? If so, has anything been done about it for this summer?

Shri Karmarkar: For this summer, we do not anticipate any hazard. But with a view to have a long-term solution of this problem, we have to have an exchange of views with the Punjab and U.P. Governments. At the official level, we have arranged for a meeting in the near future.

Shri Tangamani: The Minister himself has admitted the paucity of filtered water in this area. I would like to know whether it has been brought to his notice that in Tilak Nagar, particularly, one bucket of drinking water is being sold at Re. 1?

Shri Karmarkar: The one rupee a bucket business arose out of the difficulty with the pumping set. That has nothing to do with the water level in Jumna, if I mistake not.

Shri Tangamani: The original question relates to water scarcity.

Mr. Speaker: Hon. Members evidently want to know whether that has been set right.

Shri Karmarkar: I have no information on the matter. I was not prepared for that question on this question. But I shall ascertain.

Mr. Speaker: Every hon. Member must have seen in the newspapers the alarming news about water scarcity. Therefore, I thought that the Minister would have come prepared. It appears in Australia Ministers are not given notice of ten days to answer questions. The Minister is supposed to be in the know of everything, except minute details. Even offhand, he must be able to answer. It is a very important matter

Shri Karmarkar: I am prepared to say offhand, subject to a measure of correction. This occurred a week back and then our information was that it was due to the necessity of repairs in the particular pump. What we learnt then was that it would take a few days. Since no complaint has been received, I presume it has been set right.

Shri Tangamani: Sir, this relates to the question of water scarcity in West Delhi.

Shri S. M. Banerjee: Sir, the question pertains to West Delhi and..

Mr. Speaker: There is no meaning in both hon. Members talking together. Hon. Members would kindly stand and if they catch my eye they can put questions; otherwise not.

Shri S. M. Banerjee: The question actually pertains to West Delhi. Tilak Nagar, Ramesh Nagar, Tihar and all these places are in West Delhi, where there is tremendous scarcity of water. May I know from the hon. Minister what positive steps have been taken with regard to removing this difficulty—in these areas particularly?

Shri Karmarkar: As I said, parts of Delhi suffer from want of adequate water supply. The only good solution for that is the long-range solution. We hope that that arrangement would be complete by the middle of next year. Till then the arrangements are bound to be unsatisfactory in some places, partially satisfactory in some places and fully satisfactory in some other places.

Water Supply to Agartala

*2090. **Shri Bangshi Thakur:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 61 on the 12th November, 1957 and state the progress made in regard to the Agartala Water Supply scheme and when it will be completed?

The Minister of Health (Shri Karmarkar): The original Scheme pertaining to Agartala Water Supply costing Rs. 17 lakhs for which administrative approval was accorded in March, 1957, has recently been completely revised by the Tripura Administration. The revised preliminary estimates costing Rs. 40.0 lakhs approximately were forwarded by Tripura Administration to the Government of India on 24th February, 1958. These were scrutinised by the Additional Chief Engineer, C.P.W.D. and further necessary particulars have been called for from the Tripura Administration which are awaited.

Shri Bangshi Thakur: On a careful examination of the drinking water in Agartala town by the experts of Calcutta, germs of typhoid, chronic dysentery and cholera were found in it. So, the Government of India sanctioned and allotted Rs. 17 lakhs for the drinking water supply of Agartala long long ago, not in the year 1957 but in the year 1958. May I know why there has been delay in the execution of the work and also when it is expected to be started and completed?

Shri Karmarkar: I am afraid these points were replied to by me earlier. The Rs. 17 lakhs scheme was there

but it was radically revised and came to Rs. 40,50,00. The revised preliminary estimates costing Rs. 40 lakhs were forwarded to Tripura Administration for their concurrence by the Additional Chief Engineer, C.P.W.D. Additional particulars have been called for from Tripura and these are the reasons for the delay.

Shri Bangshi Thakur: May I know if the work will be started and completed this year?

Mr. Speaker: Is there a chance of its being completed this year?

Shri Karmarkar: That is more than I can say; unless the details come in and are examined, I am not in a position to say that. But, we shall try to expedite the matter.

Shri C. K. Bhattacharyya: What I wanted has been answered already. I wanted to know when it is going to be started.

Mr. Speaker: Yes; next question.

केन्द्रीय कृषि कालेज, दिल्ली

*२०६१ { श्री भक्त दर्शन :
श्री डॉ० च० शर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय कृषि कालेज, दिल्ली के बन्द हो जाने से कितने ग्रध्यापक तथा अन्य कर्मचारी बेकार हो जायेंगे ; और

(ख) जो ग्रध्यापक तथा अन्य कर्मचारी बेकार हो जायेंगे उन्हें उपयुक्त काम दिलाने के लिये क्या कदम उठाये जा रहे हैं ?

सहकारी मंत्री (डा० प० शा० बेशमुख):

(क) ३६.

(ख) इन ३६ कर्मचारियों में से २१ की तो भारतीय कृषि अनुसन्धान संस्था में उपयुक्त पदों पर लगाये जाने की उम्मीद है और पांच की अपने पुराने दफ्तरों को वापिस जाने की प्राशा है। बाकी प्रभावित कर्मचारियों